

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

27. IA 4733/2023 IA 2868/2022 IA 3033/2022
In C.P. (IB)/4062(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024

NAME OF THE PARTIES: - Santanu T Ray
IA 2868/2022 Santanu T Ray
V/s
Deputy Director Directorate of
Enforcement
IA 3033/2022 Santanu T Ray
IN THE MATTER OF
ICICI Bank Limited
V/s
Nakshatra Brands Limited.

Section: Application under any other provisions- IBC Sec 60(5) Sec 7
of (IBC)

ORDER

IA.No.4733/2023, IA.No.3033/2022: - Adv. Mohammed Varawala
i/b Adv. Rubina Khan appeared for the Applicant. List this matter on
19.03.2024.

IA.No.2868/2022: - Adv. Mohammed Varawala i/b Adv. Rubina
Khan appeared for the Applicant. None appeared for the Respondent.
The reply on behalf of Respondent Enforcement Directorate has not filed.

Counsel representing the Respondent had appeared on the last date of hearing. Let the reply be filed within a period of three weeks. List this matter on **19.03.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)